Annexure
Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Atharva Metals Private Limited Date of commencement of liquidation: 12.06.2023( received on 22.06.2023); List of stakeholders as on: 02.11.2023

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary admitted	of claims	Amount of contingent claims	Amount of claims under verification	Details in Annexure	Remark, if any
		No. of claims			Amount				
1	Unpaid insolvency resolution process costs				14823			NA	
2	Liquidation costs incurred till date				45214			NA	
3	Secured financial creditors	0	0	0				1	
4	Unsecured financial creditors	1	56311968	1	56311968			2	
5	Operational creditors (Workmen)	0	0					3	
6	Operational creditors (Employees)	0	0					4	
7	Operational creditors (Government Dues)	3	253331726	3	253331726			5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	37274574	4	37074574			6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0				7	
Total		8	346918268	8	346718268				

Name of the corporate debtor: atharva Metals Private Limited; Date of commencement of liquidation: 12.06.2023 (Received on 22.06.2023).; List of stakeholders as on: 02.11.2023.....

## List of secured financial creditors

(Amount in ₹)

_	(··············)															
- 1	SI. No.	Name of creditor	Details of	claim received			Deta	ils of claim admitt	ed			Amount of contingent	Amount		Amount of claim under	Remarks, if any
	NO.		Date of receipt	Amount claimed	Amount of claim a dmitted	1	covered by security	Whether security interest relinquished? (Yes/No)		covered by guarantee	% share in	claim n d n		rejected	verification	
					0	0										

#### Annexure-2

Name of the corporate debtor: Atharva Metals Private limited; Date of commencement of liquidation: 12.06.2023(Received on 22.06.2023); List of stakeholders as on: 02.11.2023

List of unsecured financial creditors

(Amount in ₹)

Sl.	Name of creditor	Details of claim re	ceived		Details of claim a	dmitted		Amount of	Amount of a	Amount of	Amount of claim	Remarks, if any
No								contingent claim	ny mutual	claim	under verification	
		Date of receipt	Amount	Amount of claim	Nature of claim	Amount	% share in		dues, that may	rejected		
			claimed	admitted		covered by	total amount		be set off	"		
						guarantee	of					
							claims					
							admitted					
1	The Greater Bombay Co-operative Bank	10.08.2023	56311968	56311968	CC & Loan o/s	56311968	16.24	0	0	0	0	

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Name of the corporate debtor: Atharva Metals Private Limited; Date of commencement of liquidation: 12.06.2023(Recived on 22.06.2023); List of stakeholders as on: 02.11.2023

List of operational creditors (Workmen) (Amount in

₹)

Sl. No.		Name of workman		of claim eived		Details of claim add		Amount of any			Remarks, if any	
	representative, if any		Date of receipt	claimed	claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	of claim	% share in total amount of claims admitted	mutual dues, that may be set off	rejected	verification	
	Nil											

Name of the corporate debtor: Atharva Metals Private Limited; Date of commencement of liquidation: 12.06.2023( received on 22.06.2023).; List of stakeholders as on: 02.11.2023

# List of operational creditors (Employees)

(Amount in ₹)

Sl.	Name of	Name of	Details of	claim	]	Details of claim admi		Amount of	Amount of	Amount of	Amount of	Remarks, if	
No.	authorised	employee	received						contingent	any	claim	claim under	any
	representative, if		Date of	Amount	Total am	Amount of claim	Nature of	% share in	claim	mutual	rejected	verification	
	any		receipt	claimed	ount of	for the period of	claim	total amount		dues, that			
					claim	twelve months		of claims		may be set			
					admitted	preceding the		admitted		off			
						lianidation							
						commencement							
						date							
	NIL												

Name of the corporate debtor:atharva Metals Private Limted; Date of commencement of liquidation: 12.06.2023( Received on 22.06.2023); List of stakeholders as on: 02.11.2023

List of operational creditors (Government Dues)

(Amount in ₹)

S	. [	Details of Claim	ant	Details of claim received		Details of clain	admitted			Amount of	Amount	Amount	Amount of	Remarks,	
N		Department	Government	Date of receipt	Amount claimed	Amount of claim admitted		covered by	(Yes/No)				rejected	claim under verification	if any
1	]	Income Tax Department	Central	06.07.2023	118020	118020	Demand for AY20-21	0	No	0.03	0	0	0	0	0
2		GST	State	31.10.2023	252255006	252255006	Investigation findings from 1.7.2017 to 31.3.2022	0	No	72.76					
3	1	MVAT	State	31.10.2023	958700		Asessmnt Dues April 17- Juune 17		No	0.28					

#### Annexure-6

Name of the corporate debtor:atharva Metals Private Limited; Date of commencement of liquidation:12.06.2023( Received on 22.06.2023).; List of stakeholders as on:02.11.2023

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

_					(Allic	unt in ()												
S	l.   N	Name of creditor	Details of o	claim		Details of claim admitted								Amount of	Amount	Amount	Amount of	Remarks, if
N	lo.		received											contingent	of any	of claim	claim under	any
				Amount	Amount of claim	Nature of claim	Amount covered	Whether lien / attachmen	nt	Amoun	t	% shar	e in	claim	mutual	rejected	verification	
			receipt	claimed	admitted		by lien or removed? (Yes/No) covered by total amount				dues, that							
							attachment			guarant	tee	of clain	ıs		may be set			
							pending					admitte	d		off			
							disposal											
⊢	+										_					-		
	S	B scaffolding(				advance given but material												
1	I					not supplied+in	0	No		NIL		0.19		Nil	Nil	Nil	Nil	
2	R	RM Steel interlinks	22.07.2023	29519699	29519699	material supplied+int	0	No		NIL		8.51		Nil	Nil	Nil	Nil	
3	Ţ	Jtkarsh Steel	15.07.2023	5557542	5557542	supply of steel	0	No		NIL		1.6		Nil	Nil			Nil
4	P	entax Ferro	22.07.2023	1543556	1343556	material supplied+int	0	No		NIL		0.39		Nil	Nil	Nil	Nil	

Name of the corporate debtor: Atharva Metals Private Limited; Date of commencement of liquidation:.12.06.2023(Received on 22.06.2023); List of stakeholders as on:...22.08.2023

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl.	I		Details o			D	etails of claim	tails of claim admitted					Amount of		Remarks,
No	stakeholder	stakeholders (	received									of any	claim	claim under	if any
.		preference	Date of	Amount	Amount of	Nature of	Amount	Whether lien	Amount	% share in	claim	mutual	rejected	verification	
		shareholders /	receipt	claimed	claim	claim	covered by	/ attachment	covered by	total		dues,			
		equity			admitte d		lien or	removed?	guarantee	amount of		that may			
		shareholders /					attachment	(Yes/No)		claims		be set off			
		partners					pending			admitted					
		/ others)					disposal								
	nil														

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